

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) PIL No.1743 of 2018

Sudarsan Sahoo

....

Petitioner

Mr. Alok Kumar Panda, Advocate

-versus-

State of Odisha and others

....

Opposite Parties

Smt. S. Pattanayak, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

**ORDER
10.02.2022**

Order No.

24.

1. Learned counsel for the Petitioner states that he will file an affidavit indicating the names of students who are still interested in pursuing boxing as a sport.
2. The affidavit be filed before the next date.
3. List on 16th March, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge

M. Panda